

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 03/04/2017 AT 10.30 AM**

**PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER : TP(HC)/CAA/37&41/2017

NAME OF THE TRANSFEROR : VACON DRIVES AND CONTROLS PVT LTD

NAME OF THE TRANSFERRE : DANFOSS INDUSTRIES PVT LTD

UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
			REPRESENTATION BY WHOM

1) M. S. MURALI.

for Petitioner

M S M

2) GURMEET KOUR

for Petitioner

Gurmeet Kour

3) S. SANTHANAM

for OL

S. S.

ORDER

Counsel for the Petitioner is present. Representative of OL is present and sought one week time for submitting his report. At request, time is extended for submitting the report of OL. Put up on 10.4.2017 at 10.30 A. M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)